

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 457
ANSWERED ON 05/12/2023**

CRITERIA FOR SELECTION OF ROADS UNDER PMGSY-III

457. SHRI RATANSINH MAGANSINH RATHOD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria adopted for selection of roads for Pradhan Mantri Gram Sadak Yojana (PMGSY)-III;**
- (b) whether funds have been allocated under PMGSY-III in Gujarat; and**
- (c) if so, the details of funds allocated under PMGSY-III in Gujarat during each of the last three years, district-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): The State of Gujarat has completed all the projects sanctioned under Pradhan Mantri Gram Sadak Yojana- I and II. Presently, the projects are being sanctioned under PMGSY-III, which focus on upgradation of existing Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets, Higher Secondary Schools and Hospitals.

Pradhan Mantri Gram Sadak Yojna (PMGSY-III) was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. District-wise/Block-wise allocation of targets within the overall targets

allocated to the State Governments/Union Territories is done by the respective States/UTs. The selection of roads in a particular district/block is done by the States/UTs based on the utility value of the eligible roads computed on the basis of the population served by the road and market, educational, medical and transport infrastructure facilities connected by the concerned road. The project proposals are prepared/ approved involving the Programme Implementation Units (PIUs), District Panchayats, State Rural Road Development Agency (SRRDA) and State Level Standing Committee (SLSC).

PMGSY-III guidelines have an inbuilt mechanism for consultation with public representatives at the stage of planning and selection of roads. The selection of roads under PMGSY-III is done as per the procedure laid in PMGSY-III guidelines which stipulates that the Comprehensive Up-gradation cum Consolidation Priority List (CUCPL) will be prepared after due consultation with the Intermediate Panchayat and placed before District Panchayat for approval after due verification. The guidelines further stipulate that the Members of Parliament/Members of Legislative Assembly shall be given a copy of the CUCPL and their suggestions and suggestions of the lower-level Panchayat institutions are given the fullest consideration by the District Panchayat while according its approval. After approval by the District Panchayat, the proposals would be placed before the State Level Standing Committee (SLSC) for approval. The DPRs against the proposals approved by the SLSC and conforming to the PMGSY guidelines, after scrutiny by the State Technical Agencies and at other levels, are taken up for sanction by the Central Government.

(b) & (c): The funds for implementation of PMGSY are released to the States/ UTs on the basis of the proposals received from them, and depend, inter-alia, on works in hand, execution capacity and unspent funds. Further release of funds to the Programme Implementation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIUs.

The fund released to the State of Gujarat during each of the last three years and the current year (as on 29.11.2023), is given as under :-

(Rs. in crore)

Financial year	Opening balance of central share	Central share released	Total Central share available	Expenditure (including State share)
2020-21	66.39	79.08	145.47	133.32
2021-22	71.89	195.50	267.39	400.16
2022-23	28.76	266.63	295.39	461.69
2023-24 (upto 29.11.2023)	18.64	180.84	199.48	166.15
